

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH : AT HYDERABAD

OA No.1234/93.

Dt. of Order:1-10-93.

Md.Gaffar Khan

....Applicant

Vs.

1. The Project Officer, Drug Standardisation Research Unit, Central Research Institute for Unani Medicine, Hyderabad-38.
2. The Director, Central Council for Research in Unani Medicine, 5, Panchsheel Complex, NEW DELHI - 17.
3. The Dy.Director (Incharge), Central Research Institute for Unani (CCRUM), Erragadda, Hyderabad-38.

....Respondents

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Counsel for the Applicant : Shri D.Linga Rao

Counsel for the Respondents : Shri N.V.Ramana, Addl.CCSC

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CORAM:

THE HON'BLE JUSTICE SHRI V.NEELADRI RAO : VICE CHAIRMAN

THE HON'BLE SHRI P.T.THIRUVENGADAM : MEMBER (A)

(Order of the Divn. bench passed by
Hon'ble Justice Shri V.N.Rao, V.C.)

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The applicant was appointed in the office of
the Project Officer, Drug Standardisation Research
Unit, Central Research Institute for Unani Medicine,
Hyderabad. The Central Research Institute for Unani

.. 2 ..

Medicine is not one of the authority^{ies} or Society^{ies} which
~~is~~ ^{can} notified under section 14(3) of the Administrative
Tribunal's Act. As such this Tribunal has no power
that
to grant the relief which is to the effect/the impugned
proceedings of withdrawing the order of appointment is
illegal and hence it is liable to be quashed, cannot be
granted. Accordingly this application is returned for
presentation before the proper forum.

P. J. *[Signature]*

(P.T. THIRUVENGADAM)
Member (A)

X *[Signature]*
(V. NEELADRI RAO)
Vice-Chairman

Dated: 1st October, 1993.
Dictated in Open Court.

S/10/93
Deputy Registrar (J)

avl/

To

1. The Project Officer, Drug Standardisation Research Unit, Central Research Institute for Unani Medicine, Hyderabad-38.
2. The Director, Central Council for Research in Unani Medicine, 5, Panchaseel Complex, New Delhi-17.
3. The Deputy Director (Incharge), Central Research Institute for Unani (CCRUM), Erragadda, Hyderabad 38.
4. One copy to Mr. D. Linga Rao, Advocate, CAT.Hyd.
5. One copy to Mr. N. V. Ramana, Addl. CGSC.CAT.Hyd.
6. One spare copy.
7. One copy to Library, CAT.Hyd.

pvm

2nd Oct
PVM 4/10/93

Scantius
TYPED BY

C. S. Jayakar
COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A. B. GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 1 - 10 -1993

ORDER/JUDGMENT:

M.A./R.A./C.A. No.

in

O.A.No. (234/93)

T.A.No. (W.P.)

Admitted and Interim directions
issued

Allowed.

Return the papers

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

